

- (ii) Panels manufactured out of non-wood lignocellulogic materials like bagasse based particle board, MDF, rice husk board and bamboo board should be encouraged.
  - (iii) CPWD's recommendation in respect of ban on the use of solid wood as building material should be made applicable to State PWDs also.
  - (iv) Designs needing lesser amount of wood for hills and earthquake prone areas should be promoted.
- (c) Does not arise.

#### Mining in Forest Area

5901. SHRI BHERU LAL MEENA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the mining work has been stopped in Udaipur-Dungarpur-Banswada areas as per the decision of Supreme Court;

(b) if so, the total acres of forest area where mining work was going on;

(c) the number of labourers belonging to tribes who were engaged in the mining work and the number of men rendered unemployed; and

(d) the steps proposed to be taken for making amendment in Forests Protection Act, 1980 and for allowing mining in forest area?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) to (c) The information is being collected from the State Government and will be laid on the Table of the House.

(d) Mining in forest areas is permissible with the prior approval of Central Government under Forest (Conservation) Act, 1980 and as such no amendment to the Act is required.

#### Manufacture of Lactose

5902. SHRI SUKHBIR SINGH BADAL : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the number of units in the country engaged in the manufacture of Lactose from the raw milk;

(b) the installed capacity and operational capacities of these units in the country *vis-a-vis* the total demands of this product in the country;

(c) the quantities of Lactose imported in the country in the last five years indicating the landed price in the country *vis-a-vis* duty tariff during those years;

(d) whether the Government propose to recommend the introduction of Anti Dumping Duty on imported Lactose, since the demand outmeets the supply; and

(e) the corrective measures being considered by the Government to support indigenous industry for the production of Lactose since the industry is at infant stage?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA) : (a) There are 3 units in the country engaged in the manufacture of Lactose.

(b) The estimated annual installed capacity of these units is as follows :

Name & Location of the Units	Annual insalled capacity
(i) M/s. Cepham Milk Specialities Ltd., Patiala (Punjab)	5000 MT
(ii) M/s. Dynamix Dairy Industries, Baramati (Maharashtra)	5000 MT
(iii) M/s. Mahann Proteins Ltd., Mathura (U.P.)	3000 MT

However, no survey has been done regarding demand of Lactose in the country.

(c) Import of Lactose is not monitored in this Ministry.

(d) and (e) Ministry of Food Processing Industries has proposed for increase in the import duty of Lactose from 20% to 85%.

[Translation]

#### Godowns in Madhya Pradesh

5903. DR. RAM LAKHAN SINGH : SHRI DILEEP SINGH BHURIA :

Will the Minister of FOOD be pleased to state:

(a) the locations and capacities of godowns of Food Corporation of India and Central Warehousing Corporation in Madhya Pradesh;

(b) whether the number of godowns in the State is not sufficient;

(c) if so, whether the Government are making any efforts to increase the number of godowns; and

(d) if so, the locations and capacities thereof?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES,